

Functioning of UIDAI

2544. SHRIMATI BRINDA KARAT: Will the PRIME MINISTER be pleased to state:

(a) whether the Unique Identification Authority of India (UIDAI) has started functioning under the Planning Commission;

(b) under what provisions of law have the UIDAI been created;

(c) the financial allocation for the UIDAI in budget 2009-10 and fund utilization till date; and

(d) the number of post that have been sanctioned and filled in the UIDAI till date?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY): (a) Yes, Sir.

(b) The Unique Identification Authority of India (UIDAI) was set up through Notification No. A-43011/02/2009-Admn.I dated 28th January, 2009. The National Identification Authority of India Bill, 2010 has been slated for introduction in Rajya Sabha in Winter Session.

(c) Details of allocation of funds and amount spent year-wise are as under:

(Rupees in crore)

Year	Total Budget Estimates	Total Revised Estimates	Total Final Estimates	Total Expenditure
2009-10	120.00	30.92	26.38	26.21
2010-11	1900.00	—	—	39.70

(Till October, 2010)

(d) A total of 383 posts have been sanctioned at various levels in UIDAI HQ and Regional Offices. Of these, 39 posts are to be filled through outsourcing. Of the remaining 344 sanctioned posts, 190 appointments have been made and 150 officers and staff are in position as on 22nd November, 2010.

New Global Hunger Index

2545. SHRI SABIR ALI: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the news report which appeared in the Hindu dated 13 October, 2010 under caption "India ranked lower than China, Pakistan in New Global Hunger Index"; and

(b) if so, the details in this regard and the changes that are contemplated in the formulation of planning policy for removal of hunger from the country?